



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Saturday,14th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[NATIONAL INSURANCE CO. LTD.,  
THE CHOLAMANDALAM MS GENERAL  
INSURANCE CO. LTD., RELIANCE  
GENERAL INSURANCE CO., BAJAJ  
ALLIANZ GENERAL INSURANCE &  
BHARATI AXA GENERAL INSURANCE  
CO.**

**CONCILIATORS:-**

**1) Ms. Shamima Jahan**

**2) Ms. Anupama Devi]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MACApp./251/2014 WITH LCR	SABINA YASMIN and 4 ORS. <b>Versus</b> MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	
2	MACApp./218/2016 WITH LCR	SMT SHERINA KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD and ANR	MR.A R AGARWALA MRI HASSAN	MR.B K PURKAYASTHA(R-1) MS.K DEKAR-1
3	MACApp./497/2018	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI KALPANA DEKARAJA AND 12 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	MACApp./901/2018	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SRI DHANESWAR BORO and 3 ORS,	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR B C TALUKDAR (R-1&2)
	<b>WITH</b> MC/626/2015 <b>in</b> MACApp./901/2018	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> JAYA BASUMATARI and 3 ORS,	MR.R GOSWAMI MR.I ALAM MS.M DEKA	MR.B C TALUKDAR(R-1&2) MR. B SARMA(R-1&2)
5	I.A.(Civil)/1941/2018 <b>in</b> MACApp./495/2018	M/S Bajaj Allianz General Insurance Company Ltd. <b>Versus</b> SMTI KALYANI RABHA AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR D SAIKIA MS. P DAS	
	<b>WITH</b> MACApp./495/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI KALYANI RABHA AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR D SAIKIA MS. P DAS	
6	I.A.(Civil)/1817/2019 <b>in</b> MACApp./3063/2019	SMTI. RIMA BORAH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.,	A G CHOUDHURY	

**WITH**  
MACApp./3063/2019  
(Filing Number)

SMTI RIMA BORAH  
**Versus**  
NATIONAL INSURANCE CO. LTD AND 2  
ORS

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LEAVE NOTE OF ADVOCATES FOR 14/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MR A GOENKA	10-07-2019	To	20-09-2019
3)	MS D D ROY	07-08-2019	To	07-11-2019
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16)	MR. B SARMAH	13-09-2019	To	30-09-2019
17)	MR S SARMA	13-09-2019	To	28-09-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 4**

**[ORIENTAL INSURANCE CO. LTD.**

**CONCILIATORS:-**

**1) Ms. Papia Chakraborty**

**2) Sri Bahadur Ramchiary]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**HEARING**

1	MACApp./128/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> HOSNEARA BEGUM and 3 ORS	MR.S K GOSWAMI MR. R KATHKATIA
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 5**

**[NEW INDIA ASSURANCE CO. LTD.**

**CONCILIATORS:-**

**1) Ms. Asmina Begum**

**2) Ms. Shabana Aziz Choudhury]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MACApp./665/2018 WITH LCR	BASANTA RABHA <b>Versus</b> THE NEW INDIA INSURANCE COMPANY LTD AND 2 ORS	MR. S RAHMAN	MR. K K BHATTA (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
2	MACApp./408/2019	M/S. NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BANDANA DAS AND 4 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
3	MACApp./413/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> JUSHNARA BEGUM AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/2900/2019 <b>in</b> MACApp./413/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> JUSHNARA BEGUM AND 5 ORS.	MR. R GOSWAMI	MR. I ALAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[UNITED INDIA INSURANCE CO. LTD.**

**CONCILIATORS:-**

**1) Ms. Baharun Saikia**

**2) Sri B. K. Singh]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**HEARING**

1	MACApp./201/2019	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> SMTI. SONALI SAIKIA MECH AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR
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